NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 41(ND)2015 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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2.	Rojesh Ag	gravel Advocate	R-5	Regel.
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	Advins K		Petalearer	Jul Koble
		ORDER		

Learned counsel for the parties are present. Learned counsel for the respondent has filed an application for contempt and the reply thereto has been filed by the petitioner. The said application is posted for arguments along with the main petition.

List on 04.10.2016

(R.Varadharajan)

50/1-

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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